

Annexure-3															
List of secured financial creditors (other than financial creditors belonging to any class of creditors)															
Name of Corporate Debtor: Max Transport Limited															
Date of commencement of CIRP: 05-06-2025															
List of creditors as on: 10-07-2025															
All Amounts in INR (₹)															
SL No .	Name of Creditors	Identification Number	Details of Claim		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party	% voting share in COC					
1	State Bank of India	NA	20.06.2025	7,368,550.00	7,368,550.00	Secured	12,461,646.00	0	No	100	0	0	0	0	Claims were admitted on a provisional basis as the IRP did not have access to Books of Accounts and other records for verification, due to non cooperation from the Suspended Directors of the Corporate Debtor.
Total				7,368,550.00	7,368,550.00		12,461,646.00			100.00					




IP RADHAKRISHNAN GOPAL
 Interim Resolution Professional
 In the matter of M/s. MAX TRANSPORT LIMITED
 Registration number: IBBI/IPA-001/IP-P-02650/2022-2023/14070
 AFA Valid up to 30/06/2026